

Dated: 28.03.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE MR SHAILENDRA PANDEY, MEMBER (J)

App: Shri R.C. Singh.

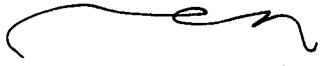
Resp: Shri K.K. Shukla for Dr. Neelam Shukla.

Counsel for respondents filed copy of order Dt. 27.05.2008, issued by Deputy Inspector general, stating that the impugned transfer order covered under Annexure-1 Dt. 12.05.2008 has been cancelled and the same is recorded.

In view of cancellation order of impugned transfer order, the OA has become infructuous and hence, the same is dismissed as infructuous.



MEMBER (A)



MEMBER (J)

Amit/

ch
copy of order
dated 28-5-08
Rajendra
30-5-08